

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.189 of 1994

Monday this the 31st day of January, 1994

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair,
Vice Chairman

The Hon'ble Mr. P.V. Venkatakrishnan, Administrative
Member

T.M. Santhabai,
C/o N. Santhoshkumar
Andimadam, Akathethara Amsam,
Palakkad.Applicant

(By Advocate Mr. P. Santhoshkumar)

Vs.

1. Union of India represented by the General Manager, Southern Railway, Madras.
2. The Divisional Personnel Officer, Southern Railway, Divisional Office, Palakkad.Respondents

(By Advocate Mr. Mathew J Nedumpara)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Applicant submits that she was born on 10.2.1941 and not on 19.1.1936, as the records maintained by the Railways show. If that is so, it is upto her to convince her employer regarding her correct Date of Birth. She may make a representation. If a representation is made, notwithstanding her retirement today, it will be examined affording her an opportunity to substantiate her case and final decision in the matter taken within three months

of the date of receipt of the representation. If it is found that her Date of Birth is 10.2.1941, she will be allowed to rejoin duty.

2. Application is disposed of with the aforesaid directions. No o/s ts.

Dated 31st January, 1994.

A. Venkatakrishnan
P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

H. Sankaranair
CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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